## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 50/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL 21.07.2017

Name of the Company:

Ajay Sadana

V/s.

Acteon India Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Sanday Baja

1. MR. SANDEED BAJAT ADV. PETITIONER

MR. SOAYIB QURESHI

2. MR. NADIZ RAFIQUE

MR. RUTUK NADY

ML. Ravi Value

Adv.

Responded

M. Yash Seivalam Adv.

M. Memang Shah Adv

ORDER

Learned Advocate Mr. Sandeep Bajaj with Learned Advocate Mr. Soayib Qureshi with Advocate Learned Advocate Mr. Moiz Rafique with Learned Advocate Mr. Rutvik Modi present for Operational Creditor / Applicant. Learned Advocate Mr. Ravi Verma with Learned Advocate Mr. Yash Srivastava with Learned Advocate Mr. Hemang Shah present for Respondent.

Objection filed by Respondent.

Heard arguments of learned Counsel for Applicant and learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of July, 2017.